

ITEM NO.301

Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.1135/2020

ADITYA DUBEY (MINOR) & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 98165/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 13-11-2021 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Mr. Nikhil Jain, AOR
Mr. Meenesh Dubey, Adv.
Ms. Deepika Kalia, Adv.
Mr. Satya Prakash, Adv.

For Respondent(s)

Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Ms. Archana Pathak Dave, Adv.
Mr. Navanjay Mahapatra, Adv.
Ms. Suhasini Sen, Adv.
Mr. Rajeev Kr.Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Gurmeet Singh Makker, AOR

Ms. Uttara Babbar, AOR

Mr. Anirudh Bakhru, Adv.
Ms. Ranjeeta Rohatgi, AOR

Mr. Anil Grover, SR.AAG, Haryana
Ms. Noopur Singhal, Adv.
Mr. Rahul Khurana, Adv.
Mr. Sanjay Kumar Tyagi, AOR
Ms. Babita Mishra, Adv.
Mr. Sanjay Kumar Visen, AOR

Ms. Jyoti Mendiratta, AOR

Mr. Kamlesh Kumar Maurya, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Dr. Ajay Kumar, Adv.
Mr. Shafik Ahmed, Adv.
Mr. Vishal Tiwari, Adv.
Mr. Dhruv Singh, Adv.
Mr. Kaushal Yadav, AOR

Mr. Kamlendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Heard Mr. Nikhil Jain, learned counsel appearing for the petitioners, Mr. Tushar Mehta, learned Solicitor General appearing for the Union of India, Mr. Rahul Mehra, learned Senior counsel appearing for the Government of National Capital Territory of Delhi and Ms. Sneha Kalita, learned *Amicus Curiae* at length.

Learned counsel appearing for the petitioner has filed a short note in the Court today, which is taken on record.

During the course of hearing, learned Solicitor General has also given a brief note regarding control of stubble burning in the State of Punjab and the steps being taken by them in the matter, which is taken on record.

As prayed by learned Senior counsel appearing for the Government of National Capital Territory of Delhi, he is permitted to file affidavit in the matter before the next date of hearing.

List the matter on Monday, the 15th November, 2021.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)